

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **NATIONAL JUDICIAL ACADEMY, BHOPAL** – Nomination of two (02) Sessions Judges/Addl. Sessions Judges to participate in Academic Programme No.P-1455 “**National Conference on Prevention of Corruption Act, 1988**” scheduled on 10.05.2025 and 11.05.2025 at National Judicial Academy, Bhopal – **Relief Arrangements – ORDERS – ISSUED.**

READ: 1. NJA/Dir/Ac.Prg./2024-25, e-mail from the Director, National Judicial Academy, Bhopal, dated 23.08.2024.
2. High Court’s letter in Roc.No.1485/SO/2024, dated 06.05.2025.

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ORDER ROC.NO. 2315/2025 - B.SPL., DATED: 07.05.2025

The High Court is pleased to pass the following order:

The following two (02) Sessions Judges/Addl. Sessions Judges mentioned in Column No.2, vide High Court’s letter 2nd read above, are nominated to participate in Academic Programme No.P-1455 “**National Conference on Prevention of Corruption Act, 1988**” scheduled on 10.05.2025 and 11.05.2025 at National Judicial Academy, Bhopal.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT A.NEERAJA, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar.	I Additional District and Sessions Judge, Karimnagar.
2.	SMT. P. LAKSHMI KUMARI, Judge, Family Court-cum-III Additional District and Sessions Judge, Adilabad.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Adilabad.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the said Academic Programme.

In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the Principal District and Sessions Judges/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

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- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the Academic Programme at the National Judicial Academy, Bhopal.
 2. The nominated officers are entitled only for actual journey period.

S. Anand
7/5/2015

**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The Officers and In-charge Officers concerned.
 2. The Registrar General, High Court for the State of Telangana, Hyderabad.
 3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462 044.
 4. The Principal District and Sessions Judge, Karimnagar.
 5. The Principal District and Sessions Judge, Adilabad.
 6. The Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar.
 7. The I Additional District and Sessions Judge, Karimnagar.
 8. The Judge, Family Court-cum-III Additional District and Sessions Judge, Adilabad.
 9. The Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Adilabad.
 10. The District Treasury Officer, Karimnagar.
 11. The District Treasury Officer Adilabad.
 12. **THE SECTION OFFICERS:**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.
- + **Spare...**